

Annexure 4

Name of Corporate Debtor : 10i Commerce Services Private Limited

Date of Commencemnt of CIRP : 12 June 2023

(Version 6: Pursuant to claims received and updated as on November 28, 2023)

List of Unsecured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Mr. Nandan M Nilekani	01/7/2023	1,195,041,336	1,189,847,368	ECB	-	-	Yes	-	-	-	5,193,968	-	Tax Deducted at Source (TDS) on interest payments was duly deducted and deposited with the income tax department by the Corporate Debtor during said Fys
2	FSX Pte. Limited	30/6/2023	1,396,584,170	1,383,383,241	Loan & Expense			Yes	-	-	-	13,200,929	-	Tax Deducted at Source (TDS) on interest payments was duly deducted and deposited with the income tax department by the Corporate Debtor during said Fys
			2,591,625,506	2,573,230,609		-	-			-	-	18,394,897	-	

RBI reference rate as in June 12, 2023 - 1 USD = 82.4553 INR